

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 94 of 2011**

**Dated: 18<sup>th</sup> November, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**M/s T.S. Alloys Limited**

**.... Appellant (s)**

**Versus**

**Orissa Electricity Regulatory  
Commission & Ors.**

**... Respondent (s)**

**Counsel for the Appellant (s) : Mr. Ashok Parija, Sr. Adv.  
Mr. R.M. Patnaik  
Mr. P.P. Mohanty**

**Counsel for the Respondent(s) : Mr. R.K. Mehta  
Mr. Antaryami Upadhyay for  
R-2 & 3.**

**ORDER**

Learned counsel for the respondent nos. 2 & 3 seeks sometime to file reply. He is permitted to do so on or before **9<sup>th</sup> December, 2011** after serving copy of the same to the other parties.

Post the matter on **14<sup>th</sup> December, 2011**.

**(P.S.Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

rkt/ks

